



**Central Administrative Tribunal
Principal Bench**

OA No. 4178/2015

New Delhi, this the 21st day of January, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Bratveer Singh
Assistant Bench Fitter
Aged about 55 years
S/o Shri Shonath Singh
Badge No. 10518, Token No. 52978
R/o Plot No. 34, Om Nagar, Mohan Nagar, Ghaziabad, U.P.
(None) ..Applicant

Versus

1. Delhi Transport Corporation
Through its Chairman, I.P. Estate, New Delhi – 110001.
2. Depot Manager
Delhi Transport Corporation, Yamuna Vihar Depot, Delhi – 110 053.

..... Respondents

(By Advocate : Mr. Jay Kumar for Mr. Karunesh Tandon)

ORDER (ORAL)

Mr. S.N. Terdal :

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant even on revised call. It is noticed that this matter is being adjourned repeatedly on 01.08.2019, 30.09.2019 and 20.11.2019 on the request of the applicant. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)
Member (A)**

**(S.N. Terdal)
Member (J)**

'anjali'